

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 5
IA/547(AHM)2021
in
CP(IB) 264 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

Bank of India
V/s
Techno Forge Ltd

.....Applicant

.....Respondent

Order delivered on ..17/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

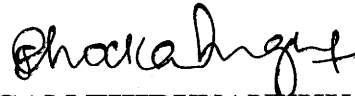
For the Applicant ::Mr. Arjun Sheth, Advocate
For the Respondent :Mr. Kiran Shah, PCA for RP

ORDER

RP Ms. Bhavi Shah present in person.

We hereby direct RP to file reply within two weeks and to upload the same on e-portal.

List the matter on 20.09.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**